

CCA 157/05
OA No. 1226/05

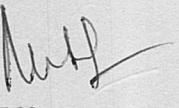
01.03.2006

Hon'ble Mr. K.B.S. Rajan, JM
Hon'ble Mr. A.K. Singh, AM

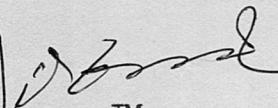
For Applicant: Sri A. Kumar (absent)

For Respondents: Sri S. Singh

In view of the specific statements vide para 3 of the CA that the has been permitted to join his duties on 7.1.2006 charge report in respect of which has also been annexed, the contempt proceedings are dropped and notices issued are discharged.



AM



JM

/pc/